

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-107

IB-51/ND/2021

New IA/1750/2024

IN THE MATTER OF:

Reliable Finance Corpn Pvt. Ltd.

.....Applicant

Vs.

Stellar Investments Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 18.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Monitoring Agency : Mr. Mohd Nazim Khan, Chairman of Monitoring Agency with Ms. Sakshi Srivastava, Ms. Saba Ahmad, Advs.

ORDER

New IA/1750/2024:-

This is the monthly Status Report filed by the Chairman of Monitoring Agency for the period 17.11.2023 to 16.12.2023 pursuant to the order passed by this Adjudicating Authority dated 17.02.2023. Heard the submissions made by the Ld. Counsel on behalf of the Chairman of Monitoring Agency. The monthly Progress Report for the period 17.11.2023 to 16.12.2023 is taken on

record with just exceptions. The present application i.e. New IA/1750/2024 is **disposed off.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)